

15.45-1/2 hrs.

Title: Introduction of the Constitution (Amendment) Bill, 2001 (Amendment of First Schedule)

SHRI HANNAN MOLLAH (ULUBERIA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India "

The motion was adopted.

SHRI HANNAN MOLLAH : I introduce the Bill.
